

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 223
TO BE ANSWERED ON DECEMBER 05, 2024**

PMAY(U) IN ANDHRA PRADESH

NO. 223. SHRI AYODHYA RAMI REDDY ALLA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of houses constructed under Pradhan Mantri Awas Yojana-Urban (PMAY-U) in Andhra Pradesh;
- (b) the number of houses allotted to beneficiaries under each component; and
- (c) the number of families already covered under this scheme in Andhra Pradesh and the number of houses constructed so far, district-wise?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) - 'Housing for All' Mission since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction/Enhancement (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Under the scheme, identification of beneficiaries and implementation of projects are the responsibility of State/UT concerned. Based on the project proposals submitted, 21,32,432 houses have been sanctioned in the State of Andhra Pradesh under PMAY-U; of which 9,08,790 houses have been completed and 7,74,482 houses (including 82 ISSR houses, 91,834 AHP houses, 6,17,045 BLC houses and 65,521 CLSS houses) are allotted/occupied by the beneficiaries as on 29.01.2024. District-wise details of houses sanction and completed in the State of Andhra Pradesh under PMAY-U are given in the Annexure.

PMAY-U, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the sanctioned houses without changing the funding pattern and implementation methodology.

District wise details of houses sanctioned and completed in the State of Andhra Pradesh under PMAY-U

Sr.No.	StateDistrict	Houses Sanctioned (Nos)	Houses Completed (Nos)
	Andhra Pradesh	21,32,432	9,08,790
1	Anakapalli	59,022	21,854
2	Anantapuramu	95,459	36,575
3	Annamayya	83,915	35,104
4	Bapatla	35,361	14,092
5	Chittoor	83,687	54,150
6	East Godavari	82,649	34,669
7	Eluru	1,07,244	44,341
8	Guntur	1,14,246	38,859
9	Kadapa	1,08,317	42,428
10	Kakinada	78,130	32,459
11	Konaseema	38,370	21,169
12	Krishna	1,15,107	43,449
13	Kurnool	62,404	40,090
14	Nandyal	63,139	39,204
15	NT Rama Rao (NTR)	1,22,348	32,911
16	Palnadu	54,868	23,492
17	Parvathipuram Manyam	32,506	16,219
18	Prakasam	76,123	27,493
19	Sri Potti Sriramulu Nellore	1,29,857	57,832
20	Sri Sathya Sai	64,006	19,612
21	Srikakulam	87,781	44,694
22	Tirupati	85,355	36,398
23	Visakhapatnam	1,85,092	62,763
24	Vizianagaram	89,581	49,932
25	West Godavari	77,865	39,001